

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Transferred Application No.202/00001/2019

(Arising out of W.P No.4505/2019)

Jabalpur, this Friday, the 26th day of April, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

D.S. Kanesh, S/o Shri Hari Singh Kanesh, aged 59 years,
Occupation posted as Conservator of Forest (Territorial
Division) Guna, Distt. Guna (M.P.) **-Petitioner**

(By Advocate – Shri Vikas Mahawar)

V e r s u s

1. State of M.P. through the Principal Secretary, Forest Department, Mantralaya Govt. of M.P., Vallabh Bhawan, Bhopal (M.P.)
2. Under Secretary Forest Department, State of MP, Bhopal (M.P.).
3. Principal Chief Conservator of Forest, State of MP, Bhopal (M.P.).
4. Chief Conservator of Forest, Shivpuri Circle, Shivpuri (M.P.) **-Respondents**

(By Advocate – Shri Akash Choudhary)

O R D E R (O R A L)

By Navin Tandon, AM.

The petitioner is aggrieved by the order dated 21.02.2019 (Annexure P-1), whereby he has been transferred from Guna to Ujjain.

2. During the course of argument, learned counsel for the respondents submitted that the representation dated 22.02.2019 (Annexure P-4) of the petitioner has been considered and rejected vide order No.प्रश्ना.1/भा.व.से./2019/313 dated 25.04.2019, which is taken on record.

3. At this stage, learned counsel for the petitioner seeks to withdraw this Transferred Application with liberty to challenge the said rejection order.

4. Accordingly, TA is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur) **(Navin Tandon)**
Judicial Member **Administrative Member**
am/-